

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 682  
TO BE ANSWERED ON NOVEMBER 28, 2024**

**SOLID WASTE MANAGEMENT CHALLENGES**

**NO.682. SHRI VAMSI KRISHNA GADDAM:**

**Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether our country generates approximately 160,000 tonnes of solid waste daily, out of which only 35% is scientifically processed, and if so, the reasons for the low processing rate;**
- (b) whether the Government has assessed landfill capacities in major urban centres like Delhi and Mumbai and taken measures to address environmental and health hazards from overburdened landfills, along with their outcomes, and if so, the details thereof;**
- (c) whether there are any proposed plans to expand waste-to-energy projects and decentralized waste management systems across cities of the country and if so, the estimated investment and expected timeline for completion; and**
- (d) the details of funds allocated and utilized for Solid Waste Management initiatives under the Swachh Bharat Mission 2.0, State-wise, since its inception?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a): Total 1,61,910 ton per day (TPD) of Municipal Solid Waste is generated in the urban areas of the country. Out of which 1,29,949 TPD is processed i.e. against 16% waste processing in 2014, the current processing capacity has increased to 80.26%.**

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**(b): A total of 2417 dumpsites (with more than 1000 tonne of waste) 24.88 Cr. MT of waste have been identified for remediation in major urban centres in the country including Delhi and Mumbai, which collectively occupy 14,732.66 Ac. Of these, 641 dumpsites have been remediated completely and 1144 sites are under progress. A cumulative of 12.66 Cr. MT (51%) of waste has been remediated and 5694.86 Ac. (39%) land has been reclaimed. Under SBM-U 2.0, remediation proposals worth Rs. 9197.35 Cr. having admissible central share of Rs. 3697.90 Cr. has been approved.**

**To support the cities to handle these projects in a timely and environmentally appropriate manner, Guidelines for Disposal of Legacy Waste and Advisory on Landfill Reclamation have been shared with States/UTs. Also Model Procurement Documents have been prepared by Ministry of Housing & Urban Affairs (MoHUA) and shared with all States to expedite the bidding process. A public dashboard also captures live data at <https://swachhurban.org> for transparency and project monitoring.**

**(c): To improve Solid Waste Management (SWM) in the urban areas of the country Central Financial Assistance is provided under SBM-U 2.0 for setting up of waste processing facilities such as Material Recovery Facilities (MRFs), transfer stations, composting plants, Construction and Demolition (C&D) and waste to energy plants including waste to electricity and bio-methanation plants. State/UTs on the basis of their needs decide suitable types of SWM plants including centralized and decentralized facilities.**

**Under SBM – U, the total financial outlay of the States and UTs for the entire Mission Period is ₹62,009 Cr, including committed Central Assistance of ₹14,623 Cr. Under SBM – U 2.0, the total financial outlay of the States and UTs for the Mission Period is ₹1,41,600 Cr, including committed Central Assistance of ₹36,465 Cr.**

**(d): SBM-U 2.0 mission allocation comprises of financial assistance for Toilet construction, Used Water Management (UWM) in cities with less than one lakh population, Solid Waste Management (SWM), IEC and Capacity Building. Details of State-wise mission allocation and funds released/utilized are at Annexure.**

**Annexure**

**Annexure referred in reply of part (d) of Lok Sabha Unstarred Question No. 682 due for reply on 28.11.2024 regarding “Solid Waste Management Challenges”**

State/UT	Mission Allocation (2021-2026)		Funds utilized/released till 25.11.2024	
	Total	SWM component	SWM component	Total
<b>A&amp;N Islands</b>	<b>8.60</b>	<b>5.50</b>	<b>1.36</b>	<b>1.95</b>
<b>Andhra Pradesh</b>	<b>1413.30</b>	<b>458.10</b>	<b>111.78</b>	<b>298.68</b>
<b>Arunachal Pradesh</b>	<b>129.00</b>	<b>33.20</b>	<b>4.61</b>	<b>28.73</b>
<b>Assam</b>	<b>503.50</b>	<b>118.30</b>	<b>23.17</b>	<b>82.02</b>
<b>Bihar</b>	<b>1204.80</b>	<b>341.10</b>	<b>2.86</b>	<b>209.47</b>
<b>Chandigarh</b>	<b>45.20</b>	<b>28.50</b>	<b>18.86</b>	<b>23.75</b>
<b>Chhattisgarh</b>	<b>727.30</b>	<b>200.10</b>	<b>3.38</b>	<b>209.67</b>
<b>Dadra &amp; Nagar Haveli and Daman &amp; Diu</b>	<b>31.20</b>	<b>4.80</b>	<b>0.06</b>	<b>0.18</b>
<b>Delhi</b>	<b>1192.60</b>	<b>1152.60</b>	<b>409.75</b>	<b>415.05</b>
<b>Goa</b>	<b>77.80</b>	<b>12.30</b>	<b>2.58</b>	<b>7.72</b>
<b>Gujarat</b>	<b>1918.90</b>	<b>701.40</b>	<b>151.61</b>	<b>317.13</b>
<b>Haryana</b>	<b>645.70</b>	<b>226.90</b>	<b>1.86</b>	<b>13.46</b>
<b>Himachal Pradesh</b>	<b>156.70</b>	<b>36.50</b>	<b>5.65</b>	<b>33.09</b>
<b>Jammu &amp; Kashmir</b>	<b>429.90</b>	<b>131.70</b>	<b>32.92</b>	<b>97.46</b>
<b>Jharkhand</b>	<b>519.00</b>	<b>174.90</b>	<b>0.84</b>	<b>52.42</b>
<b>Karnataka</b>	<b>2245.30</b>	<b>709.30</b>	<b>5.74</b>	<b>326.68</b>
<b>Kerala</b>	<b>875.10</b>	<b>205.80</b>	<b>28.39</b>	<b>55.33</b>
<b>Ladakh</b>	<b>62.70</b>	<b>19.00</b>	<b>0.14</b>	<b>2.66</b>
<b>Madhya Pradesh</b>	<b>2200.20</b>	<b>617.50</b>	<b>84.76</b>	<b>467.19</b>
<b>Maharashtra</b>	<b>3758.50</b>	<b>1438.10</b>	<b>273.28</b>	<b>791.81</b>
<b>Manipur</b>	<b>96.20</b>	<b>23.90</b>	<b>6.00</b>	<b>14.79</b>
<b>Meghalaya</b>	<b>67.30</b>	<b>16.80</b>	<b>4.17</b>	<b>16.79</b>
<b>Mizoram</b>	<b>82.50</b>	<b>22.20</b>	<b>5.55</b>	<b>19.93</b>
<b>Nagaland</b>	<b>158.88</b>	<b>38.54</b>	<b>9.64</b>	<b>40.17</b>
<b>Odisha</b>	<b>821.40</b>	<b>209.80</b>	<b>61.39</b>	<b>285.17</b>
<b>Puducherry</b>	<b>83.21</b>	<b>46.18</b>	<b>10.20</b>	<b>22.74</b>
<b>Punjab</b>	<b>1054.20</b>	<b>294.20</b>	<b>84.04</b>	<b>216.49</b>
<b>Rajasthan</b>	<b>1765.80</b>	<b>541.80</b>	<b>61.63</b>	<b>252.08</b>
<b>Sikkim</b>	<b>19.40</b>	<b>6.20</b>	<b>0.74</b>	<b>4.03</b>
<b>Tamil Nadu</b>	<b>3296.70</b>	<b>807.40</b>	<b>163.89</b>	<b>829.65</b>
<b>Telangana</b>	<b>1067.30</b>	<b>381.90</b>	<b>130.70</b>	<b>393.78</b>
<b>Tripura</b>	<b>85.30</b>	<b>23.00</b>	<b>4.73</b>	<b>15.34</b>
<b>Uttar Pradesh</b>	<b>4073.80</b>	<b>1235.90</b>	<b>14.48</b>	<b>350.38</b>
<b>Uttarakhand</b>	<b>343.40</b>	<b>89.00</b>	<b>28.64</b>	<b>32.68</b>
<b>West Bengal</b>	<b>1449.30</b>	<b>577.70</b>	<b>2.56</b>	<b>217.65</b>